

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/3656/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the rd 23 April, 2024.

Sub: **Casual leave and Special leave.**

Ref:- Your letter No. FCB/15/Admin/2024/374 dtd. 08.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2024 and special leave on 19.04.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 13.04.2024 till the morning of 22.04.2024.** The Counsellor, Family Court, Barpeta, and in her absence, the Chief Judicial Magistrate, Barpeta, and in his absence, the in-charge C.J.M, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/3657-3658/A dated 23-04-2024

Copy to :

1. The Chief Judicial Magistrate, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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